

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 175 of 2014 in  
DFR No. 824 of 2014**

**Dated : 1<sup>st</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G.Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) : Mr. Pradeep Misra  
Mr. Suraj Singh for R.3 to 5**

**ORDER**

**(IA No. 175 of 2014 – for delay in filing)**

Mr. Suraj Singh is filing Vakalatnama on behalf of Respondent Nos. 3, 4 & 5 and seeks some time to file the reply.

Other Respondents have not entered appearance in spite of service.

Post the matter on **11.07.2014**. In the meantime, the learned counsel for the Respondent Nos. 3, 4 & 5 is directed to file the reply on or before 09.07.2014 after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/js